

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP (IB) No. 183/59/HDB/2023
u/s. 59 of IBC, 2016

IN THE MATTER OF:

M/s. Dxchange Technologies Private Limited

...Petitioner

AND

ROC, Telangana

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Ch Ramakrishna Babu, for petitioner present through Video Conference.

Smt Chitra Srinivas, Liquidator present through Video Conference. Matter passed over.

Matter called again. Heard the learned counsel for the petitioner and the liquidator. It is represented that brief synopsis filed. Heard, **for orders on 03.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)